

GOVERNMENT OF INDIA
MINISTRY OF TOURISM

RAJYA SABHA
UNSTARRED QUESTION NO.614
ANSWERED ON 23.07.2026

TOURIST POLICE SCHEME

614 SHRI CHANDRAKANT DAMODAR HANDORE:

Will the Minister of **TOURISM** be pleased to state:

- (a) the current status of implementation of the Tourist Police Scheme across major tourist destinations in the country;
- (b) whether Government has established standardized training modules for these personnel regarding safety protocols, fraud prevention and foreign language proficiency; and
- (c) the financial assistance allocated and utilized by States/Union Territories for deploying dedicated tourist police forces during the last three fiscal years to ensure a secure environment for international and domestic travellers?

ANSWER

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Ministry of Tourism has been continuously taking up the matter with all the State Governments and Union Territory (UT) Administrations for setting up of dedicated Tourist Police to strengthen on-ground safety mechanism for tourists. With the efforts of Ministry of Tourism, States/UTs viz Telangana, Andhra Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police.

Ministry of Tourism through Indian Institute of Tourism & Travel Management (IITTM) got a study conducted naming “Functioning of Tourist Police in States/UTs & Documentation of Best Practices”, to understand the requirement of tourist police and sensitizing the tourist police towards the needs of the tourists, which was sent to all the States/UTs. A training module, as given by IITTM for imparting training was also forwarded to Ministry of Home Affairs, which was further circulated to the Chief Secretaries of all State Governments and UT Administrations.

To develop a comprehensive framework, Bureau of Police Research and Development (BPR&D) commissioned a study on Tourist Police Scheme and formulated a comprehensive report. With the objective of implementation of Uniform Tourist Police across all the States/UTs to create a safer ecosystem for the tourists, Ministry of Tourism, in collaboration with the Ministry of Home Affairs and BPR&D, organized a National Conference on Tourist Police Scheme of Director Generals (DGs)/ Inspector Generals (IGs) of Police Department of all the States and UTs in New Delhi.

There has been no special financial packages/assistance provided by Ministry to States and UTs for setting up of dedicated Tourist Police.
